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II. When the length exceeds 4000 metres there is an additional levy of 25 per cent of the rates men tioned above.

III. In addition, a special excise duty is leviable at the rate of 10 per cent of the basic duty.

(c) The revenue from Cinematograph film for the last three years is as under:

(Rs. in crores)

-				 -
1978-79 .				5.49
1979-80 .		•	*	5.75
1980-81 .	*	360	*0	7.02
1981-82 . (upto 12/81)	×	·×	(*)	6.12

## जीवन बीमा अभिकर्ताओं का कमीशन

1785. श्री प्यारेलाल खंडेलशाल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि सरकार वर्तमान मूल्य-वृद्धि को दृष्टिगत रखते हुए जीवन बीमा अभिकतिओं में वृद्धि करने का विचार रखती है; और
- (ख) यदि हां, तो इस बारे में कब तक निर्णय लिया जायेगा?

वित्त मंत्रालय में उपमंत्री (श्री जनाईन पुनारी): (क) जी, नहीं । प्रति पालिसी बीमाइन्त राणि का खीसत और प्रीमियम लगातार बढ़ता जा रहा है। अतः एजेंट को मिलने वाले कमीशन की राणि भी, जो सीधे प्रीमियम से सम्बद्ध होती है, बढ़ गई है।

(ख) यह सवाल पैदा ही नहीं होता।

## Concession in fare<sub>s</sub> to tourisfs to Andaman and Nicobar Islands

to Questwns

1786. SHRI PYARELAL KHAN-DELWAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether with a view to attract more tourists to Andaman and Nicobar Islands Government is considering a scheme to give concession in air fares or provide facility of air trawl on subsidised rates to the tourists going there as is being done in the case of tourists going to North Eastern regions?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): On the Calcutta-Port Blair sector, Indian Airlines has given a discount of Rs. 100 for one way as well as return journeys per passenger travelling in a family with a minimum size of 2 passengers. Apart from this, Indian Airlines offers a discount of 30 per cent on fares for domestic groups with a minimum size of 8 passengers, travelling as a part of package tour on the domestic sectors. This facility is available on the Calcutta-Port Blair-Calcutta sector also.

Indian Airlines fares on the North-Eastern sector are approximately 17 per cent less than rest of India. However, no other special concession is given to tourists travelling to North-Eastern Sector, which is not available in the rest of the country.

## Demurrage on the clearance of Iron Ore

1787. SHRI DHARAM CHAND JAIN: Will the Minister of COMMERCE be pleased to state the amount of demurrage paid on the clearance of each of the consignments of iron ore during April to December, 1981 giving the details, Port-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): Export of iron ore by MMTC is generally on FOBT basis in chartered vessels and no clearance is involved. The Corporation is required to pay compensation in the shape of demurrage in those situa-